19th December, 2002

## File No.450/54/99-Cus.IV(Part)

Government of India
Ministry of Finance & Company Affairs
(Department of Revenue)
Central Board of Excise & Customs

## Sub: Issuance of Transhipment Permit at Ports on Saturdays - reg.

I am directed to invite your attention to the Board's Circular No.79/2001-Cus., dated 7.12.2001 regarding simplification of procedure for transhipment of cargo from gateway ports to other ports/ICDs/CFSs. In this regard, it has been brought to the notice of the Board by the trade that the non-issuance of Transhipment Permits on Saturdays have resulted in trains going back empty on Sundays and Mondays from the Ports. The situation gets aggravated when the weekend is clubbed with another holiday.

- 2. The matter has been examined by the Board and it has been decided to allow filing of transhipment applications and issuance of Transhipment Permit on Saturdays.
- 3. Necessary arrangements may be made by the Customs Houses to implement the above decision and the same may be brought to the notice of all concerned by issuing a Public Notice and Standing Order.
- 4. Difficulties, if any, in implementation of above said instruction may be brought to the notice of the Board. Kindly acknowledge the receipt.